

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:23
ANSWERED ON:22.11.2012
PROPOSALS UNDER RGGVY
Karwariya Shri Kapil Muni

Will the Minister of POWER be pleased to state:

- (a) the details of proposals received, sanctioned and still lying pending for approval under second phase of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), State-wise;
- (b) whether funds have been released to States for the sanctioned projects under second phase of RGGVY;
- (c) if so, the details thereof, State-wise; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) : Under Phase-II of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 72 projects (33 new projects and 39 supplementary projects) have been sanctioned covering electrification of 1,909 un/de-electrified villages, intensive electrification of 53,505 partially electrified villages and release of free electricity connections to 45.59 lakh Below Poverty Line (BPL) connections with a project cost of Rs. 8103.80 crore. The details of these 72 projects, State-wise, are at Annex-I. 17 projects are pending with REC and details of these projects, State-wise, is at Annex-II.

(b) to (d) : Under RGGVY, first installment of funds is released at the time of award of contract and on receipt of claim from respective implementing agencies/ discoms. An amount of Rs. 31755.37 lakh has been released to State of Chhattisgarh, Madhya Pradesh and Maharashtra under Phase-II of RGGVY. The details of funds released, State-wise, is at Annex-III.